

sary will be taken in accordance with the relevant laws by the concerned agencies in the light of the results of the scrutiny.

Enquiry into working of Cement Corporation

3038. SHRI BIRENDER SINGH RAO: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government of India have inquired into the working of the Cement Corporation of India during the last three years;

(b) if so, whether any irregularities have been found; and

(c) if so, the steps taken by Government for its better functioning and to remove the drawbacks?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) to (c). While the Government of India have not ordered any enquiry into the working of Cement Corporation of India, the Audit Board, decided to review the working of the Corporation and their report is awaited.

Enquiry into working of Hindustan Paper Corporation of India

3059. SHRI S. N. MISRA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have since inquired into the working of the Hindustan Paper Corporation of India during the last two years;

(b) whether any irregularities have been found; and

(c) the steps taken or proposed to be taken to remove the drawbacks and for its better functioning?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE

(SHRI C. SUBRAMANIAM): (a) The Hindustan Paper Corporation is subject to commercial audit by a Chartered Accountant approved by Department of Company Affairs, as well as to statutory audit by the Comptroller and Auditor General of India. The progress of the projects under implementation by the Corporation is under constant review by Government.

(b) No irregularities have been brought to the notice of the Government.

(c) Does not arise.

Priority to thermal power generation in next 10 years

3060. SHRI RAGHUNANDANLAL BHATIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have decided to give all priority to thermal power generation and cut out new hydro electric schemes in the next 10 years;

(b) if so, the reasons therefor; and

(c) whether this will push up cost of generation of electricity?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) No, Sir.

(b) and (c). Do not arise

Proposal to switch over fuel oil to coal in Thermal Stations

3061. SHRI RAGHUNANDANLAL BHATIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government are considering a proposal to switch over fuel oil to coal in thermal stations as recommended by a Committee of Planning Commission; and